

HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

ABSTRACT

VACATIONS - Summer Vacation 2019 i.e. from 06.05.2019 to 31.05.2019 - Appointment of Vacation Civil Judges for the Districts in the State of Telangana - **NOTIFIED.**

ROC.NO.1163/2019-B.SPL.,

NOTIFICATION NO.245-B.SPL.,

DATED:29.04.2019

READ

In exercise of the powers conferred Under Section 32 (3) of the Telangana Civil Courts Act, 1972 (Act 19 of 1972) the High Court for the State of Telangana at Hyderabad hereby appoints the following designated officers as Vacation Civil Judges for the respective Civil Courts of the Districts during the Summer Vacation 2019.

I TERM - 06.05.2019 to 18.05.2019

II TERM - 19.05.2019 to 31.05.2019

SL. NO.	NAME OF THE DISTRICT	PERIOD	DESIGNATION OF THE OFFICER
1.	2.	3.	4.
1.	ADILABAD	I	I Additional District and Sessions Judge, Adilabad
		II	Special Judge for trial of cases under SCs and STs (POA) Act-cum-V Addl. District and Sessions Judge, Adilabad.
2.	HYDERABAD	I	Judge, Additional Family Court, City Civil Court, Hyderabad
		II	XXIV Addl. Chief Judge, City Civil Court, Hyderabad
3.	KARIMNAGAR	I	Chairman, Land Reforms Appellate Tribunal-cum-III Addl. District Judge, Karimnagar
		II	Special Judge for trial of Cases under STs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.
4.	KHAMMAM	I	I Addl. District and Sessions Judge, Khammam.
		II	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Khammam.

5.	MAHABUBNAGAR	I	Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar
		II	I Addl. District and Sessions Judge, Mahabubnagar
6.	MEDAK	I	I Addl. District and Sessions Judge, Sangareddy, Medak District.
		II	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Medak at Sangareddy
7.	NALGONDA	I	I Addl. District and Sessions Judge, Nalgonda.
		II	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda
8.	NIZAMABAD	I	I Addl. District and Sessions Judge, Nizamabad.
		II	Judge, Family Court –cum- Additional District and Sessions Judge, Nizamabad.
9.	RANGAREDDY	I	XIII Addl. District and Sessions Judge L.B.Nagar, Rangareddy District
		II	III Additional District and Sessions Judge-cum-III Addl. M.S.J., Rangareddy District.
10.	WARANGAL	I	Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal.
		II	Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, Warangal.

The Vacation Civil Judges appointed for the above Districts shall hold their sittings at the places where District Courts/Additional District Courts situated out side the Head-Quarters, once in a week, either Suo-Motu or on the request of the concerned Bar Associations.

Request for any changes in the above arrangements will not be entertained under any circumstances.

NOTE:1. The orders are placed in the High Court's Web Site <http://hc.ts.nic.in>, and the copy downloaded from the website is valid for taking further action.

2. All the Prl. District and Sessions Judge are requested to download the said Proceedings from the internet and to communicate the same to the officers working in their respective Units.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

29.04.18

To

1. The Chief Judge, City Civil Court, Hyderabad.
2. The Chief Judge, City Small Causes Court, Hyderabad.
3. The Metropolitan Sessions Judge, Hyderabad.

4. THE DISTRICT AND SESSIONS JUDGES:

Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar, and Warangal.